

I. Annual Accounts (1973-74) of the Bombay Port Trust and related papers

II. Agreement entered into between the President of India and Governor of Haryana

III. Government of Gujarat notification under the Bombay Motor Vehicles Tax Act, 1958

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI) : Sir, I beg to lay on the Table :

I. A copy (in English and Hindi) of the Annual Accounts of the Bombay Port Trust for the year 1973-74 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT-9673/75]

II. A copy (in English and Hindi) of the Agreement dated the 17th February, 1975, entered into between the President of India and the Governor of Haryana regarding the development and maintenance of road links described in the Scheduled appended to the Agreement.

[Placed in Library. See No. LT-9676/75]

III. A copy (in English and Hindi) of the Government of Gujarat Notification No. GH/G/75/68/MTA-1774/1736/(i) E, dated the 27th March, 1975, under sub-section (3) of section 13 of the Bombay Motor Vehicles Tax Act, 1958, read with sub-clause (iii) of clause (c) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat together with a statement (in English and Hindi) giving reasons for delay in laying the notification.

[Placed in Library. See No. LT-9677/75]

I. Annual report (1973-74) and Accounts of the Mysore Iron and Steel Limited, Bhadravati and related papers

II. Annual report (1973-74) and Accounts of the Steel Authority of India Limited and related papers

III. Annual Report and Accounts of the Mineral Exploration Corporation Limited and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :

(i) (a) Thirteenth Annual Report and Accounts of the Mysore Iron and Steel Limited, Bhadravati, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-9684/75 for (a) and (b)]

(ii) (a) Second Annual Report and Accounts of the Steel Authority of India Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-9684/75 for (a) and (b)]

(iii) (a) First Annual Report and Accounts of the Mineral Exploration Corporation Limited, for the year ended the 30th September, 1973, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-9683/75 for (a) and (b)]